

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/21/892/2014**

HYDERABAD, this the 24<sup>th</sup> day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Vishwanath Debnath,  
S/o. S.L. Debnath,  
Aged about 39 years,  
Occ: Storekeeper (Technical),  
Geological Survey of India,  
Southern Region,  
Bandlaguda,  
Hyderabad.

...      Applicant

(By Advocate: Mr. K. Phaniraj)

Vs.

1. The Union of India rep. by  
The Secretary,  
Ministry of Mines, Dept. of Mines,  
Shastri Bhavan,  
New Delhi – 110 001.
2. The Director General,  
Geological Survey of India (CHQ),  
27, J.N. Nehru Road,  
Kolkata – 700 016.
3. The Additional Director General,  
Geological Survey of India,  
Southern Regional Office,  
Bandlaguda,  
Hyderabad.

...      Respondents

(By Advocate: Mrs. K. Rajitha, Sr.CGSC)

**O R D E R (ORAL)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**



Learned counsel for the applicant submits that the O.A. has become infructuous on account of the developments that have taken place during the pendency of the O.A. The O.A. is dismissed as infructuous. There shall be no order as to costs.

***(B.V. SUDHAKAR)  
MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)  
CHAIRMAN***

*/pv/*